CORRIGENDUM

In partial modification of this Department's Quotation Notice of even number dated 10th March, 2015 regarding Annual Maintenance contract for the Servicing, Maintenance and Upkeep of the Small Electrical work of the Department of Legal Affairs during the financial year 2015-16 may be read as under:-

Sealed rate quotations are invited from interested firms/parties for small Electrical and other miscellaneous and allied jobs as mentioned in the enclosed Annexure during the year 2015-16 (01.04.2015 to 31.03.2016) in the Department of Legal Affairs.

2. **The supply of material will be governed by the following conditions:-**

   (a) The rates quoted in response to this quotation will remain in force for a period one year from the date of acceptance of terms and conditions for the financial year 2015-16.

   (b) The material to be used for the above purpose should be of branded standard quality.

   (c) The rate should be inclusive of delivery charges to this Department in Room No. 413, 'A' Wing, Shastri Bhawan, New Delhi.

   (d) The rates should be quoted according to the specifications given in attached list. The rates of sales tax, if chargeable should be mentioned clearly.

   (e) One representative of the firm will have to visit this Department daily i.e Monday to Friday to enquire about the demand or to make delivery. Telephone number/mobile number of the firm should be indicated for urgent communication.

   (f) In case of short/late supply or non-compliance of any order to this Department or in the event of unsatisfactory performance, the contract can be terminated at any time without assigning any reasons at the cost and risk of the firm.

   (g) This Department shall not be bound to accept the lowest rates and an order may be placed with any other firm considered suitable for the work. The decision of the competent Authority in this Department will be final in this regard.

3. The quotation should be sent (by name) to the undersigned in a sealed cover marked "QUOTATION ANNUAL MAINTENANCE CONTRACT FOR THE SERVICING MAINTENANCE AND UPKEEP OF THE SMALL ELECTRICAL WORK OF THE DEPARTMENT OF LEGAL AFFAIRS DURING THE FINANCIAL YEAR 2015-16" in Room No. 413, 'A' Wing Shastri Bhawan, Dr. Rajendra Prasad Road New Delhi latest by 20th March 2015 at 3.30 P.M. The quotation will be opened on the same day at 4.00 P.M. Further details, if any, can be obtained from Section Officer, Admn. II (LA), Room No. 413, 'A' Wing, Shastri Bhawan, New Delhi. (Telephone - 23384837).

(Mata Prasad)
Section Officer

Copy to: - Technical Director, NIC with a request to upload in the Department Website.